

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF

SRI KUMARAN STEELS INDIA PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	NAME OF CORPORATE DEBTOR	Sri Kumaran Steels India Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	27/03/2008
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	RoC-Coimbatore
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U27310TZ2008PTC014333
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	338/3 Sanaganur Road Ganapathy, Coimbatore - 641006
6.	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	06-09-2019
7.	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	04-03-2020
8.	NAME AND THE REGISTRATION NUMBER OF THE INTERIM RESOLUTION PROFESSIONAL	Gopalsamy Ganesh Babu, Registration NO. IBBI/IPA-002/IP-N00246/2017-18/10731
9.	ADDRESS AND E-MAIL OF THE INTERIM RESOLUTION PROFESSIONAL, AS REGISTERED WITH THE BOARD	986, H Block, 24th Street, Anna Nagar West. Chennai - 600 040. Mob: 8248346152: babu@finrespro.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE INTERIM RESOLUTION PROFESSIONAL.	41/16A, Nelson Manickam Road, Choolaimedu, Chennai 600094. Mob: 8248346152: babu@finrespro.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	03-10-2019
12.	CLASSES OF CREDITORS, IF ANY, UNDER CLAUSE (B) OF SUB-SECTION (6A) OF SECTION 21, ASCERTAINED BY THE INTERIM RESOLUTION PROFESSIONAL	Name the class(es): Not available
13.	NAMES OF INSOLVENCY PROFESSIONALS IDENTIFIED TO ACT AS AUTHORISED REPRESENTATIVE OF CREDITORS IN A CLASS (THREE NAMES FOR EACH CLASS)	Not applicable
14.	(A)RELEVANT FORMS AND (B)DETAILS OF AUTHORIZED REPRESENTATIVES ARE AVAILABLE AT:	Web link: https://www.ibbi.gov.in/home/downloads Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process against the SRI KUMARAN STEELS INDIA PRIVATE LIMITED on 06-09-2019. Copy of orders received by IRP on 17.9.2019.

The creditors of SRI KUMARAN STEELS INDIA PRIVATE LIMITED, are hereby called upon to submit a proof of their claims on or before 03-10-2019 to the interim resolution professional at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date 18.09.2019
Place: Chennai



G. Ganesh Babu
Gopalsamy Ganesh Babu
Interim Resolution professional
M/s Sri Kumaran Steels India Private Limited